

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 155 OF 2025 (SZ)

[Earlier, OA No. 344 of 2025 (PB)]

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU**
based on the news item in Munsif News
24x7 dated 04.07.2025 titled "**Hafeezpet
Lakes under Sieze: Residents expose
Illegal constructions and sewage
Dumping demands action**"

And

Central Pollution Control Board,
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar,
Delhi and Ors

...Respondent (s)

REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (TGPCB)
(RESPONDENT No. 2)

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Place: Hyderabad

Date: 22-11-2025.


COUNSEL FOR RESPONDENT BOARD (R2)
T. SAI KRISHNAN

TELANGANA PCB REPORT DATED 13.11.2025 IN MATTER (O.A NO. 344 OF 2025 AT HON'BLE NGT, PRINCIPAL BENCH) (O.A NO.155 OF 2025 OF HON'BLE NGT, SOUTHERN ZONAL BENCH) (SUO MOTO APPLICATION ON ILLEGAL CONSTRUCTIONS AND SEWAGE DISCHARGE INTO MANGALVANI & KOTHAKUNTA LAKE).

It is to submit that Hon'ble NGT, Principal Bench has registered a Suo Moto Application vide OA No.344 of 2025 based on a newspaper clipping appeared in Munsif News 24 x 7 dated 04.07.2025 titled "Hafeezpet Lakes under Siege: Residents expose illegal constructions and sewage dumping demands action" & impleaded TGPCB(R2) as one of the Respondents & directed to file a report in the matter. Further the Hon'ble NGT, Principal Bench has transferred the O.A to Hon'ble NGT, Southern Zonal Bench, Chennai which is renumbered as O.A No.155 of 2025.

The gist of the Newspaper clipping is that unauthorized constructions are built encroaching Kothakunta & Mangalvani lakes, discharge of untreated sewerage into the lakes and violation of zonation laws and requested Greater Hyderabad Municipal Corporation for necessary action.

In this regard, the following is submitted:

The Board officials have visited the Mangalvani Lake & Kothakunta Lakes and its surroundings on 13.11.2025. The observations made during the inspections are as follows:

Mangalvani lake:

- Mangalvani lake, is a lake located in Hafeezpet Village, Serilingampally mandal, Rangareddy district, Telangana, India (17°29'00.9"N & 78°21'27.8"E). The lake is spread over about 1.6 acres. The source of water is Rainwater.
- The lake is surrounded by North: GHMC Park & Aditya Imperial heights residential apartments, South: Railway Track, East: Aditya Imperial heights residential apartments West: Residential apartments (M/s JB residency, M/s Himagiri Heights, M/s Dollfine Castle.
- The FTL & Buffer zone of the lake were earmarked and uploaded in website of Hyderabad Metropolitan Development Authority (HMDA) (<https://lakes.hmda.gov.in/>) vide lake ID: 3700/E/15.

- During inspection, no sewage discharge into the lake was observed.
- The TGPCB officials has collected samples from the Mangalvani lake to verify the water quality and submitted the same for analysis. Results awaited.

Kothakunta lake:

- Kothakunta lake, is a lake located in Hafeezpet Village, Serilingampally mandal, Rangareddy district, Telangana, India (17°29'04.3"N & 78°21'19.1"E). The lake is spread over about 11 acres. The source of water is Rainwater.
- The lake is surrounded by North: Manjeera Pipeline Road, South: Commercial godowns followed by Railway Track, East: Residential area of Hafeezpet Village West: Residential apartments(M/s Vasavi Lake City & M/s Sai ram lake city.
- The FTL & Buffer zone of the lake were earmarked and uploaded in website of Hyderabad Metropolitan Development Authority (HMDA) (<https://lakes.hmda.gov.in/>) vide lake ID: 3715.
- The lake is being developed under Lake Life revival – Hyderabad Project, by GHMC, Genpact, United way. Walkways were laid around the lake and greenbelt was developed.
- Sewerage diversion lines were laid along the West & South boundaries of the lake to prevent sewage entering into the lake.
- During inspection, no sewage discharge into the lake was observed.
- The TGPCB officials has collected samples from the Kothakunta lake to verify the water quality and submitted the same for analysis. Results awaited.

Monitoring of Kothakunta Lake by Telangana State PCB:

- The TGPCB is regularly collecting the samples from the Kothakunta Lake every month as part of National Water Quality Monitoring Program (NWMP) and Heavy metal analysis yearly once.
- As per analysis data uploaded in CPCB portal of Kothakunta lake, Hafeezpet(V), Serilingampally (M), Rangareddy (D) for the period of June 2025 to September 2025 are as follows:

Month	DO (mg/L)	pH	Conductivity ($\mu\text{s/cm}$)	BOD (mg/L)	Total Coliform (MPN/100ml)	COD (mg/L)
Jun, 2025	0.3	6.59	543	6.0	280	68
Jul, 2025	0.3	6.99	500	8.0	280	99
Aug, 2025	5.6	8.03	424	2.0	240	85
Sep, 2025	4.8	7.60	492	3.0	280	32

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking water source without conventional treatment but after disinfection

B-Outdoor bathing (Organized)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of wild life and fisheries

E-Irrigation, Industrial cooling, Controlled Waste disposal

Below E: Not meeting A, B, C, D, E criteria.

- As per water quality monitoring data of Kothakunta lake uploaded in CPCB portal, the DO parameter value has been increased from 0.3 mg/lt to 4.8 mg/lt and BOD parameter value has been decreased from 8 mg/lt to 3 mg/lt, which is showing improvement of water quality of the lake.
- As per the latest water quality data, the classification of the water quality is comes under Class-C (Drinking water source after conventional treatment and disinfection).

In regard to the allegation of illegal constructions in the lake area, the TGPCB has addressed letter to The Hyderabad Metropolitan Development Authority (HMDA), The Greater Hyderabad Municipal Corporation (GHMC) & The Hyderabad Disaster Management and Asset Protection Agency (HYDRAA) for taking necessary action.(Annexure - I).

Date: 13.11.2025

Place: Hyderabad.


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
Telangana Pollution Control Board,
Regional Office, Rangareddy.

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Annexure-I



**TELANGANA POLLUTION CONTROL BOARD
REGIONAL OFFICE, RANGAREDDY DISTRICT**

6-3-1219, 2ndFloor, Block-C, Ward No.91, Near Country Club,
Kundanbagh, Uma Nagar, Begumpet, Hyderabad.

Environmental Engineer

Email: ee-rr1-tspcb@telangana.gov.in

Lr. No.3/Gen/TGPCB/RO/RRD/2025-

Date: 13.11.2025

To

Metropolitan Commisisoner,
Hyderabad Metropolitan
Development Authority
Swarna Jayanti Complex,
Sanjeeva Reddy Nagar Rd,
Srinivasa Nagar, Ameerpet,
Hyderabad-500082

The Commissioner,
Hyderabad
Response and
Protection
(HYDRAA),
Buddha Bhavan,
Secunderabad.

Disaster
Asset
Agency

The Executive Engineer,
North Tanks Division
GHMC, Hyderabad
Buddha Bhavan,
Secunderabad.

Sir,

Sub: TGPCB - RO, Rangareddy District – Original Application O.A No.155 of 2025 in Hon'ble NGT, Southern Bench Chennai – Allegation of illegal constructions in the lake areas of Mangalvani Lake & Kothakunta Lake – Requested to take necessary action – Reg.

Ref: 1. Original Application O.A No.155 of 2025 in Hon'ble NGT, Southern Bench Chennai

With reference to the above, it is to submit that Hon'ble NGT, Principal Bench has registered a Suo Moto Application vide OA No.344 of 2025 based on a newspaper clipping appeared in Munsif News 24 x 7 dated 04.07.2025 titled "Hafeezpet Lakes under Siege: Residents expose illegal constructions and sewage dumping demands action". Further the Hon'ble NGT, Principal Bench has transferred the O.A to Hon'ble NGT, Southern Zonal Bench, Chennai which is renumbered as O.A No.155 of 2025.

One of the allegation of the newspaper clipping is regarding the illegal constructions in the lake areas of Mangalvani Lake & Kothakunta Lake.

In view of the above, the copy of O.A No.155 of 2025 along with the News paper clipping is herewith forwarded with a request to take necessary action in the matter as the issue of encroachment doesn't fall under statutory jurisdiction of TGPCB. Further it is requested to send a copy of action taken report to this office to submit the same to Hon'ble NGT

Yours faithfully


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
Telangana Pollution Control Board,
Regional Office, Rangareddy.

Encl: O.A No.155 of 2025

Copy submitted to the JCEE(Legal), TGPCB for kind information.
Copy submitted to the Deputy Commissioner, Serilingampally for kind information and necessary action.

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Annexure-II

Item No.02:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.155 of 2025 (SZ)

[Earlier O.A. No.344 of 2025 (PB)]

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU**
based on the news item in Munsif News
24x7 dated 04.07.2025 titled "**Hafeezpet
Lakes under Siege: Residents expose
illegal constructions and sewage
dumping demands action**"

And

Central Pollution Control Board,
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar,
Delhi and Ors.

...Respondent(s)

Date of hearing: 03.09.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mr. R. Thirunavukarasu for R1.
Mr. B. Rajaprabakar represented
Mr. T. Sai Krishnan for R2.
Mr. D. Sreenivasan for R4.

ORDER

1. The above-captioned matter was Suo Motu taken up by the Principal Bench of the National Green Tribunal, New Delhi, based on a news item published in *Munsif News 24 x 7* dated 04.07.2025 titled "**Hafeezpet Lakes under Siege: Residents expose illegal constructions and sewage dumping demands action**" and registered as *O.A. No.344 of 2025 (PB)*. Subsequently, the matter was transferred to this Bench and renumbered as *O.A. No.155 of 2025 (SZ)*.

2. Let notice be issued to the respondents through the Tribunal along with a copy of the news item.

3. The learned counsel Mr. R. Thirunavukarasu accepts notice on behalf of Respondent No.1, Mr. B. Rajaprabakar representing Mr. T. Sai Krishnan accepts notice on behalf of Respondent No.2 and Mr. D. Sreenivasan accepts notice on behalf of Respondent No.4.

4. Post the matter on **24.11.2025**. In the meantime, the respondents are directed to file their respective replies/reports.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Prashant Gargava, EM

O.A. No.155/2025 (SZ)
03rd September, 2025. Mn.